

Sl.No.12

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|------------------------|-----------|----------------|-------------------------------------------------------------------------------------------------------|
| CP(IB)/118/95/AMR/2022 | | 95 of IBC | IDBI Vs. Smt. Manjubala Khandelwal, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited) |

ORDER

Present: Ms. T Alekhya Reddy, Ld .Counsel for the Petitioner.

For hearing, list the matter on 25.06.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)